

ITEM NO.301

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).12164-12166/2016

THE STATE OF TAMIL NADU REP. BY SEC.&ORS & ANR. Appellant(s)

VERSUS

K. BALU & ANR. Respondent(s)

(All pending applications to be listed on 11.7.2017 at 3.00 p.m.
before the Spl. Bench.)

Date : 11-07-2017 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE L. NAGESWARA RAO

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parties
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Ms.Smriti Suresh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the interlocutory applications are dismissed as not maintainable except those filed by the State Governments/Union Territories.

All the interlocutory applications filed by the State Governments/Union Territories be posted for hearing on 12.07.2017, at 3.00 P.M., unless otherwise notified.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
ASST.REGISTRAR

